

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/995(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th
JANUARY, 2021, 10:30 A.M**

Name of the Company		KOLBER MERCANTILES PRIVATE LIMITED & ORS	
Under Section		Sec. 230-232 - Second Motion	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

None

ORDER

No representation on behalf of the Petitioner.

2. List this matter on 22.03.2021 for further hearing.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)